

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 219 OF 2019 &
IA NO. 1102 OF 2019**

Dated : 14th August, 2019

In the matter of:

Indian Railways

Versus

State Load Despatch Centre & Anr.

... Appellant(s)

... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **21.08.2019.**

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Court Master